

(21)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

C.P.No. 29/93  
in  
O.A.No. 183/93

Date of Order: 5.7.1993

BETWEEN :

Rongali Rama Naidu

.. Applicant.

A N D

1. Addl. Director General,  
Armed Postal Services,  
Army Headquarters,  
New Delhi - 66.

2. Branch Recruiting Officer,  
Branch Recruiting Office,  
H.No. 6-20-15, East Point Colony,  
Visakhapatnam - 23.

3. Sri P.J.Naidu,  
Superintendent of Post  
Offices, Vizianagaram. .. Respondents.

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Counsel for the Applicant

.. Mr. K.K.Chakravarthy

Counsel for the Respondents

.. Mr.N.R.Devraj

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CORAM:

HON'BLE SHRI A.B.GORTHI : MEMBER (ADMN.)

HON'BLE SHRI T.CHANDRASEKHARA REDDY : MEMBER (JUDL.)

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.. 2 ..

Order of the Division Bench delivered by  
Hon'ble Shri A.B.Gorthi, Member(Admn.).

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Mr.K.K.Chakravarthy, learned counsel for the Petitioner states that the respondent~~s~~ has since complied with our judgement order in O.A.183/93. In view of this he does not wish to press the Contempt Petition, <sup>for</sup> the same is consigned. Notices issued if any shall stand discharged.

Mr.N.R.Devraj, Standing Counsel for the respondents present and heard.

*T. Chandrasekhar Reddy*  
(T.CHANDRASEKHARA REDDY)  
Member (Judl.)

*A.B.Gorthi*  
(A.B.GORTHI)  
Member (Admn.)

Dated: 5th July, 1993 Dy. Registrar (Judl.)

(Dictated in Open Court)

Copy to:-

1. Addl. Director General, Armed Postal Services, Army Headquarters, New Delhi-66.
2. Branch Recruiting Officer, Branch Recruiting Office, H.No.6-20-15, East Point colony, Visakhapatnam-23.
3. Sri.-P. J.Naidu, Superintendent of Post Office, Vizianagaram.
4. One copy to Sri. K.K.Chakravarthy, advocate, CAT, Hyd.
5. One copy to Sri. N.R.Devraj, Sr. CGSC, CAT, Hyd.
6. One spare copy.

Rsm/-

22/7/93  
P.M.B/18

C.P. 29/93

en.

O.A 183/93

IN

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TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRI RAO  
VICE CHAIRMAN  
AND

THE HON'BLE MR. A. B. GORTY : MEMBER (AD)  
AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY  
MEMBER (J)

AND

THE HON'BLE MR. P. T. TIRUVENGADAM : M(A)

Dated : 5/7/ -1993

ORDER/JUDGMENT:

M.A. /R.A. / C.A. NO. 29/93

in  
O.A. NO. 183/93

T.A. NO. (W.P. →)

Admitted and Interim directions  
issued

Allowed

Disposed of with directions

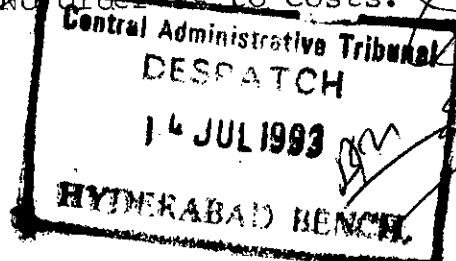
Dismissed

Dismissed as withdrawn

Dismissed for default.

Rejected/ Ordered

No order as to costs.



pvm